

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING**

-----  
**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**  
-----

APPLICATION NUMBER : MA/1114/2019  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE APPLICANT : S. Rajagopal (Liquidator)  
M/s. Srivari Metal Works Pvt Ltd)  
NAME OF THE RESPONDENT : Arul Jothi  
UNDER SECTION : 35(1)(b), 35(1)(c) & 60(5) of IBC  
-----

**ORDER**

Due to paucity of time, this matter is adjourned to  
**04.02.2021.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

ms